

(4)

5-12-81

Hon. Mr. Justice V. C. Srivastava, J.
Hon. Mr. A. B. Corthi, A.M.

From the counter Affidavit it appears that the suspension order has been reviewed and now appear on behalf of applicant. In view of the fact that the suspension order has been reviewed the application has become infructuous and accordingly it is dismissed as ^{being} become infructuous -

A.M.

V.C.

(15)